National Company Law Tribunal

Allahabad Bench

CPNO. 179/ALD 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: Vedanta Informa Engineering Put Ltd.

SECTION OF THE COMPANIES ACT/1 & B CODE: 252(3) of the Companies Act of 2013.

SI. NO. Name Designation ARepresentation

1. Shahiol Kazani Petitioner

2. Krishne Der Uyes Adv. ROC

C.P.No. 179/ALD/2017

Sh. Sahid Kazmi for the petitioner.

Sh. Krishna Dev Vyas. CGSC for ROC, Kanpur. Learned

CGSC seeks further time to file comments/ reply of the petitioner.

The case is fixed for the filing report of CGSC.

The matter be listed on 25th January, 2018.

Date: 09/01/2018

Typed by

Jyoti
(Stenographer)

H.P. Cnaturveai, Member(Judicial)